

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 16th June, 2023

NO. HC-VII-348/Pt-I/2012/ 5405 /A ### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the Grade-I Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh to participate in the Judicial Knowledge Enhancement Programme on the topic "***Some important aspects of framing of charge, alteration of charge and alternative charge with specific reference to section 302, 304-B, 306 & 376 IPC and offences falling under the POCSO Act, 2012***" on **27-6-2023** from **4 p.m.** to **5.30 p.m.** through **virtual mode.**

The link for the proposed training is <https://bit.ly/43DqSKS>

The **General Instructions for Training (Online Mode)** for participation is enclosed along with the Notification.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC-VII-348/Pt-I/2012/ 5406-5425 /A Date: 16-06-2023

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.

(He is requested to inform all the Grade-I Judicial Officers of the respective States about this Notification)

5. The District and Sessions Judges,
Bajali/ Baksa/ Barpeta/ Biswanath/ Bongaigaon/ Cachar/ Charaideo/
Chirang/ Darrang/ Dhemaji/ Dhubri/ Dibrugarh/ Dima Hasao/ Goalpara/
Golaghat/ Hailakandi/ Hojai/ Jorhat/ Kamrup(M)/ Kamrup/ Karimganj/
Karbi Anglong/ Kokrajhar/ Lakhimpur/ Majuli/ Morigaon/ Nagaon/ Nalbari/
Sivasagar/ Sonitpur/ Tinsukia/ Udalguri/ South Salmara-Mankachar/ West
Karbi Anglong

(He/She is requested to inform all the Grade-I Judicial Officers under his/her control about this Notification)

6. The Secretary, Gauhati High Court Legal Services Committee.
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Cachar, Silchar.
8. The Member, MACT Kamrup, Amingaon/ Cachar, Silchar/ Kamrup (M) No. 1, No. 2 & No. 3/ Nalbari/ Sonitpur/ Nagaon/ Goalpara/ Dhubri/ Barpeta.
9. The Presiding Officer, Labour Court, Dibrugarh/ Kamrup (M).
10. The Special Judge-cum-Judge, Designated Court, Assam.
11. The Special Judge, Assam.
12. The Special Judge, NDPS Court, Guwahati, Assam.
13. The Special Judge CBI & NIA, Guwahati, Assam.
14. The Special Judge, CBI, Addl. Court No. 1/ No. 2/ No. 3 Guwahati, Assam.
15. The Principal Judge, Family Court, Kamrup (M) No. 1/ No. 2 & No. 3/ Nalbari/ Dhubri/ Barpeta/ Cachar, Silchar.
16. The Member Secretary, Assam State Legal Services Authority/ Nagaland State Legal Services Authority/ Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority.
17. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

18. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
19. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
20. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Talwar
16.06.23

REGISTRAR (JUDICIAL)



JUDICIAL ACADEMY, ASSAM

General Instructions

1. The training programme will be conducted by using the Online VC/Meeting Software "**Microsoft Teams**" which will be two-way audio-video interaction.
2. Officers are to join via the Joining Link which is uploaded in the website of Judicial Academy, Assam.
3. Officers are requested to **report online** through joining Link, **at least 10 minutes before the scheduled time** of Video Conference and maintain punctuality.
4. Officers are to **keep their video ON**, continuously throughout & till the conclusion of the programme.
5. All the officers are to follow the Video Conference Protocols like: -
 - a. **Keep themselves muted until & unless they are allowed by the presenter to unmute themselves.**
 - b. At the end of the deliberation of the Resource Person, **officer may RAISE HAND to indicate that he/she would like to interact with the Resource person, where-after, on announcement by presenter, the said officer may unmute, ask question and thereafter again mute the audio.**
 - c. Ensure proper Internet connectivity with adequate data so that they can attend the programme online without any network and connectivity issue.
6. Officers are to **wear formal attire** (befitting an officer) while attending the programme.
7. Officers are to check the official website of Judicial Academy, Assam for updates.
8. Joining Instruction (follow the steps below):
 - Click on the given link or type the given link on the browser.
 - A new tab with a pop-up will open
 - Select 'Open Microsoft Teams' if you have Microsoft Teams App installed in your device.
 - OR**
 - Cancel the pop-up and click on 'Continue on this browser'.
 - For Smartphone Microsoft Teams App needs to be installed before joining the VC.

* NOTE: It is recommended to install **Microsoft Teams** app on computers for better performance.

Note: - Queries and other information through e-mail may be obtained from: -

E-Mail - suggestion.jaa@gmail.com

Mobile: - 8723028535 / 8133998891